

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

ITEM No. 08
(IB)-397(PB)/2018

IN THE MATTER OF:

Bank of India

.... Petitioners/Applicant

v.

Basic India Ltd.

..... Respondents

Under Section 7 of Insolvency and Bankruptcy Code, 2016 (CIRP)

Order delivered on 04.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DR. DEEPTI MUKESH
HON'BLE MEMBER (JUDICIAL)

PRESENT:

For the Applicant

Ms. Pratiksha Sharma, Adv.

For the Respondent

ORDER

CA-1216(PB)/2019

Notice of the application to the Resolution Professional of the Corporate debtor-respondent-non applicant for 08.07.2019.

Process dasti as well as by all other modes permissible in law.

List for further consideration on 08.07.2019.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)